

Passengers' Association Birbhum, West Bengal, for early start and completion of Ahmadpur-Katwa and Burdwan-Katwa narrow gauge line into broad gauge line;

(b) if so, the action taken thereon; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS
(SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) and (c) The demand was examined but not found feasible due to constraint of resources.

"Regularisation of land for tribals of Sunnalgaudi in Andhra Pradesh"

*595. SHRI YEERA NARAYANASWAMY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the status of the long pending demand of tribals of Sunnalgaudi in west Godavari district in Andhra Pradesh for regularisation of their land;

(b) whether it is fact that the report from Andhra Pradesh Government has been sent;

(c) whether the Regional chief Conservator of Forests (RCCF) has visited the site; and

(d) the steps proposed in this regard?

THE MINISTER OF
ENVIRONMENT AND FORESTS
(PROF. SAIFUDDIN SOZ): (a) and (b)
There is no pending

case regarding demand of tribals of sunnalgaudi village with the Central Government. However, Government of Andhra Pradesh has sent a case for regularisation of forest land occupied by the tribals of Sunnalgandi village on 31st January, 1997. The Central Government has sought certain further clarifications from the state Government regarding the survey of land occupied by the tribals.

(c) Yes, Sir.

(d) On receipt of clarification from the state Government, the case will be processed expeditiously.

Non-Uniformity in question Papers of C.B.S.E. Examinations

*596. SHRI RAHASBIHARI BARIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether different sets of question papers are provided to students appearing in 10th and 12th class examinations of CBSE, Delhi;

(b) if so, whether these sets of question papers contain different questions in different serials;

(c) if so, since when and the reasons for prescribing different sets of papers not containing same questions in different serials for the students competing for the same examination; and

(d) the steps Government propose to take to include same questions in all the sets, though against different serials, in the said examinations to be conducted in future?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) yes, Sir.

(b) and (c) 15-30% of the questions in multiple sets are different. However, they are equated through question paper design.

The pattern of multiple sets of question papers was introduced in Delhi in 1992 with a view to overcoming malpractices, leakage and mass copying.

(d) There is no such proposal.

"Suspension of Sandalwood Export from Southern States"

*597. SHRI S.M. KRISHNA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the export of sandalwood from four states of Southern India has been suspended since 1994, if so, the reasons therefor;

(b) whether Government have since given permission to Tamil Nadu to export sandalwood, if so, the details thereof and the circumstances under such exports were allowed; and

(c) the quantity of sandalwood lying in depots of Tamil Nadu, Kerala, Karnataka and Andhra Pradesh and since when such stocks is lying, including the details of quantity damaged in storage, so far state-wise?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) As per Export-Import Policy, 1992-97, the item of sandalwood in any form, but excluding fully finished handicrafts made out of sandalwood and machine finished sandalwood products, is included in the part I of the Negative List of Export. Prior to 1.4.1992, the export of sandalwood was also allowed in the form of chips, powder and flakes but was banned in form of logs. The ban on export of sandalwood even in form of chips, powder and flakes has been

imposed to discourage chipping of logs for the purpose of export and thereby check tendency of illicit feelings.

(b) In view of the large accumulation of stocks of sandalwood, Government has given permission for export of 1500 MT of sandalwood chips, flakes and powder and 500 MT of sapwood powder during the year 1995-96. Export of another 1500 MT of sandalwood chips, flakes and powder is under consideration of the Government. In addition, earmarking of 300 MT of sandalwood of above classes for export by government owned corporations is also under consideration. The exports are subject to various conditions to avoid chipping of handicraft quality logs and prevent export of illegal stocks.

(c) Information is being collected and would be placed on the Table of the House.

Production and consumption on wheat in the Country

*598. SHRI SANJAY NIRUPAM:
SHRI RAJNATH SINGH
'SURYA':

Will the Minister of FOOD be pleased to state:

(a) the production of wheat per annum in our country for the last three years;

(b) the consumption of wheat per annum for the last three years;

(c) the quantity of import of wheat per annum for the last three years; and

(d) the rates of the imported wheat during the said period?

THE MINISTER OF AGRICULTURE AND MINISTER OF FOOD AND MINISTERS OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI CHATURANAN MISHRA): (a) all India estimates of production of wheat during the years 1995-96 and 1996-97 are 65.77, 62.62 and 64.66 million tonnes respectively.